

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1067-JK (LD ) of 2022**  
**DATED:- 07 - 03 - 2022**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

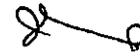
Secretary to Government

Dated: 07.03. 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No. 1067-JK(LD) of 2022 dated 07.03.2022**

S.No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1.	277/2015	2014/2013	COA/SWP	Kamal Singh Vs State & Ors.	Sh. Mohd Aziz	CEO Reasi
2.	18	2022	OA	Mehmood Ahmed vs Ut of J&K	Sh. Abdul Majid	CEO Poonch
3.	8213/918	2021/2015	TA/SWP	Farid Ahmed Fani vs UT of J&K	DR. Ravi Shankar Sharma	Director School Education Jammu
4	47/2007/957	2017/2006/2000	APSWP/CPSW/SWP	Joginder Singh vs K.A. . wani	Sh. Mukhtar Ahmed	Deputy Secretary to the Government School Education Department
5	2233	2012	SWP	Parveen Bibi Vs State & Ors	Sh. Suraj Singh Rathore,	CEO Jammu
6	2564	2021	WP(c)	Nasreen Kouser vs Ut of J&K & Ors	DR. Ravi Shankar Sharma	Director School Education Jammu
7	2524	2021	WP(c)	Reeta Sharma Vs Ut of J&K & Ors	Sh. Onkar Chand Sharma	CEO Samba
8	1361	2021	WP(c)	Tasleema Bano vs UT of J&K & Ors	DR. Ravi Shankar Sharma	Director School Education Jammu
9	392	2021	WP(c)	Rayaz Ahmed Pedher vs UT of J&K & Ors.	Sh. Vinod Koul	CEO, Ramban
10			Civil Suit	Titled Sadiq Ahmed vs Ut of J&K & Ors	Sh. Umesh Sharma	Deputy Secretary to the Government School Education Department

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